

From,

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To,

All the District Judges,  
Principal Judges/Judges, Family Courts,  
Uttarakhand.

C.L. No. 12 /UHC/Admin.B/Misc./2024 Dated- 10<sup>th</sup> December, 2024

**Subject:- Inter District Transfer of District Court Employees.**

Sir,

Kindly refer to this office Letter No. 4055/UHC/Admin B/transfer/2015 dated 18.08.2021 (*copy enclosed*), whereby, some employees were shown to have been transferred from one district to another district in 'public interest' and simultaneously it was mentioned in the letter that those employees are transferred subject to the condition that their seniority shall be determined as per rules and in consonance with the judgment of the Hon'ble Court in Writ Petition (S/S) No. 1127 of 2011, "*Rakesh Kumar Tirpathi and others vs. Hon'ble High Court of Uttarakhand*". It was further clarified in the said letter that no transfer allowance shall be admissible to the incumbents.

2. In this regard, I have been directed to inform you that Hon'ble Court is pleased to resolve that employees, who were communicated to have been transferred *vide* letter dated 18.08.2021 and even thereafter, if their transfer was made on request from one district to another district, whether mutual or on other grounds, they will be placed at the bottom of the cadre as per the judgment dated 15.03.2013 passed in Writ Petition (S/S) No. 1127 of 2011 titled as "*Rakesh Tripathi and Ors. versus Hon'ble High Court of Uttarakhand and Ors*", which was affirmed by the Division Bench by judgment dated 21.08.2017 passed in Special

Appeal No. 179 of 2013 titled as “*Sanjay Singh versus Hon’ble High Court of Uttarakhand and Ors.*” To this extent the earlier letter dated 18.08.2021 be read as per the above resolution of Hon’ble Court.

3. Further, it has also been resolved by the Hon’ble Court that even if such transferred employee is placed at the bottom of the whole ministerial cadre, still he will be entitled to the pay scale which he was drawing from his previous place of posting and his last pay drawn, on the same post which he was holding at previous place of posting, will be protected. He will get benefit of past services which he has rendered at his previous place of posting for eligibility criteria of ACP and Promotion etc.

4. You are, therefore, informed accordingly.

Yours sincerely,

Sd/-  
(Kahkasha Khan)  
Registrar General

No. **7180** /UHC/Admin.B/Misc./2024 Dated- 10<sup>th</sup> December, 2024

**Copy for information and necessary action to :-**

- (i) P.P.S. to Hon’ble the Acting Chief Justice for placing it before His Lordship’s Kind perusal.
- (ii) P.S./P.A.s to Hon’ble Judges for placing it before His Lordship’s Kind perusal.
- (iii) P.A. to Registrar General.
- (iv) All the Registrars of the Hon’ble Court.
- (v) Secretary, High Court Legal Services Committee.
- (vi) Joint Registrar (IT)/CPC of the Hon’ble Court.
- (vii) All the Joint Registrar/Deputy Registrar/Assistant Registrars/Section Officers of the Hon’ble Court.
- (viii) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- (ix) Principal Secretary, Law-cum-LR, Dehradun.
- (x) Chairman, Commercial Tax Tribunal, Dehradun.
- (xi) Chairman, State Transport Appellate Tribunal, Dehradun.
- (xii) Registrar, State Consumer Redressal Commission, Dehradun.
- (xiii) Member Secretary, Uttarakhand State Legal Services Authority, Nainital.

- (xiv) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- (xv) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar.
- (xvi) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani.
- (xvii) Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- (xviii) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- (xix) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- (xx) Deputy Registrar (IT) of the Hon'ble Court with a request to upload the same on the website of the High Court of Uttarakhand.
- (xxi) Guard File.

Registrar General